## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3852 ANSWERED ON:24.08.2004 REPATRIATION OF DAUD IBRAHIM Pathak Shri Brajesh

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the efforts being put in by the Government for repatriation of Daud Ibrahim;
- (b) the details of the information available with the Government about his links with ISI and Sri Lankan citizen of Indian origin Bukhari Sayeed Abu Tahir who was recently arrested in Malaysia and his association with nuclear black marketing; and
- (c) the views of the Government as to what extent the links of Daud Ibrahim with Al-Quaida are threat to Internal security of the country?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

- (a): The efforts made for repatriation of Dawood Ibrahim inter-alia include declaration of Dawood Ibrahim as Proclaimed Offender by the Designated Court, Mumbai, attachment of his known properties in Mumbai, issuance of Red Corner Notice by Interpol and requests made to the Government of Pakistan to hand over Dawood Ibrahim to India. Besides, his movements are also monitored.
- (b): The links of Dawood Ibrahim with Pak ISI came to notice with Mumbai serial bomb blasts in 1993. However, there are no specific reports about Dawood's links with Sri Lankan citizen of Indian origin Bukhari Sayeed Abu Tahir or his association with nuclear black marketing.
- (c): At present, there are no specific inputs.